

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 618  
IB-2262(ND)/2019  
IA/5740/2020,  
IA/528/2022,  
IA/4343/2022

**IN THE MATTER OF:**

**M/s. Venessa Metals and Alloys Pvt. Ltd.**

**...PETITIONER**

**Vs**

**M/s. Terrence Alloys Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 9 of IBC, 2016**

**Order delivered on 19.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the State GST**

**For the Respondent/Corporate Debtor**

**:Mr. M.L. Garg, Adv.**

**:Adv Ashutosh Gupta**

**Respondent No. 5 in I.A. 528 of 2022. Adv Shresth Garg for Respondent No. 3 & 4 in I.A. 528/2022. Adv Ajitesh Kumar for R1 and R2 in IA 528/2022.**

**ORDER**

Due to paucity of time, matter is adjourned to **21.05.2024**.

**Sd/-**  
**(Court Officer)**